

F. No. J-11/2/2018-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 22nd May, 2019

ORDER

The President is pleased to accept the resignations of following two Advocates who figure as panel counsel / Asst. SGI for various courts as mentioned under column III and with effect from the dates as mentioned under column-V in table 'A' below, consequently, their names occurring in various orders of this Department as mentioned under column-IV in table 'A', stand deleted:

Table 'A'

Sl. No.	Name of Advocate (S/Shri)	Name of Court & Category of Panel	Detail of concerned order of empanelment	Date of acceptance of resignation (w.e.f.)
I	II	III	IV	
1.	Adarsh Bhushan	Senior Panel Counsel for Allahabad High Court at Prayagraj (Allahabad)	J-11017/13/2015-Judl. (Part-1) dated 16.05.2017	20.03.2019
2.	Anjani Kumar Sharan	Assistant Solicitor General of India for the Patna High Court at Patna	J-11014/1/2017-Judl. dated 26.05.2017	From the date of this order (22.05.2019)

2. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary.
2. Shri Shashi Prakash Singh, Addl. SGI, Allahabad High Court.
3. Shri Satya Darshi Sanjay, Addl. SGI, Patna High Court.
4. Shri Gyan Prakash, Asst. SGI, Allahabad High Court, Allahabad.
5. The Cash (LA) Section to stop the retainership fee to Shri Anjani Kumar Sharan, Advocate (ex- Asst. SGI, Patna High Court), with effect from the date of this order.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
8. Hindi Section, Department of Legal Affairs, for translation of this order.
9. Guard File with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in